GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE PRODUCTION LOK SABHA STARRED QUESTION NO.397 TO BE ANSWERED ON THE 12TH AUGUST, 2016

JOINT VENTURE BY HAL

*397. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether the Hindustan Aeronautics Limited (HAL) and a French company have jointly set up a helicopter engines Maintenance, Repair and Overhaul Centre in India;

(b) if so, the details thereof indicating the salient features of the agreement signed for the purpose;

(c) the ratio of FDI or the equity stakes in the said venture; and

(d) the extent to which the country is likely to be benefited by such an agreement?

<u>A N S W E R</u>

MINISTER OF DEFENCE(SHRI MANOHAR PARRIKAR)j{kk ea=h¼Jh euksgj ijhZdj½

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 397 FOR ANSWER ON 12.8.2016

(a) Hindustan Aeronautics Limited (HAL) has signed an agreement for forming a joint venture with Safran Helicopter Engines (SHE), France (formerly known as Turbomeca).

- (b) The salient features of the agreement are as under:-
 - Joint Venture Company shall provide the Support, Maintenance, Repair & Overhaul of helicopter engines directly to the civil and defence customers.
 - HAL and SHE have agreed to incorporate the company with an authorised share capital of Rs. 50 crore.
- (c) The proposed equity ratio is 50:50.

(d) The Joint Venture Company (JVC) allows synergy of the expertise of both HAL and SHE in the field of repair and overhaul (ROH) of Helicopter. It is expected that this partnership will enhance customer satisfaction through improved serviceability, reduced cycle time for ROH, availability of spares, trouble shooting, field support and improvements / modifications.
